

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 3/2009 in CIVIL APPEAL NO. 1840 OF 2005

VIJAY KUMAR SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 01/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J.M. PANCHALFor Appellant(s) M/s.(Dr.) Madan Shamr,Vijaya Kr. Pandita,
U.K.Sandyal, Asha Upadhyay,
R.D. Upadhyay,Adv.For Respondent(s) Mr. Chandra Prakesh Pandey, Adv.
Ms. Vandana Mishra, Adv.
Mr. Ravi Prakash Mehrotra,Adv. (N.P.)UPON hearing counsel the Court made the following
ORDER

Post during the summer vacation, 2009.

Application for early hearing is allowed.

(R.K. Dhawan)
Court Master(Veera Verma)
Court Master